

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:3746  
ANSWERED ON:05.08.2014  
CONVERGENCE OF PDS WITH AADHAAR  
Dhruvanarayana Shri Rangaswamy

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

(a) whether Aadhaar has been made mandatory for availing the benefits under the Public Distribution System (PDS) and other foodgrains based welfare schemes; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (SHRI RAOSAHEB PATIL DANVE)

(a) & (b): No, Madam. Central Government has not made Aadhaar mandatory for availing benefits under Targeted Public Distribution System (TPDS) and other major foodgrains based welfare schemes like Integrated Child Development Services (ICDS) and Mid-day Meal (MDM).